

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 124
ANSWERED ON 20.07.2026

PM VIKAS SCHEME IN PUNJAB

124. DR. VIKRAMJIT SINGH SAHNEY:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of funds sanctioned, released and utilised under the Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS) Scheme in Punjab during the last three years, year-wise;
- (b) the number of minority youth trained, certified and provided placement or self-employment assistance under the scheme in Punjab during the said period; and;
- (c) whether Government proposes to enhance the allocation under the PM VIKAS Scheme for Punjab in view of the demand for skill development and employment generation among minority communities in the State, if so, the details thereof?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a): PM VIKAS Scheme is a Central Sector Scheme which seeks to facilitate opportunities for minority communities in education, skilling, and employment to ensure their inclusive development. In this scheme projects are allocated to Project Implementing Agencies (PIAs) irrespective of States. Therefore, details of allocation State wise is not maintained.

(b): The scheme has been rolled out in the previous year 2025.

State	Enrolled	Trained	To be Assessed for Placement
Punjab	8349	4284	4284

(c): No proposal has been made to enhance a separate allocation under the PM VIKAS Scheme specifically for Punjab as any candidate of Indian nationality belonging to minority community as notified under National Commission of Minorities Act 1992, (Buddhists, Christians, Muslims, Jains, Parsis, and Sikhs) is eligible to apply for the scheme. Further in the States/UTs where some other minority communities notified by respective State/UT Governments exist, they may also be considered eligible for the scheme but should not occupy more than 5% of the total seats in PM VIKAS scheme.
